

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 181 of 2017 (SZ)**

**Applicant(s)**

P. Dhanapal,  
Kodaikanal,  
Dindugal District.

Vs. **Respondent(s)**

State of Tamil Nadu,  
Rep by its Secretary to Government,  
Environment and Forests Department,  
Secretariat, Chennai and 6 others.

**Legal Practitioners for Applicant(s)**

M/s M. Kamalanathan,

**Legal practitioners for respondent(s)**

M/s. Abdul Saleem for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 03.05.2019 No representation. For reply of R3 call on 16.07.2019. (Tmt.S. Meenakumari) Registrar